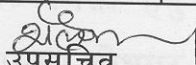


**MEDIATION CENTRE ,RAJ.HIGH COURT JODHPUR  
CAUSE LIST 26.07.2016**

<i>S.NO</i>	<i>NAME OF MEDIATOR'S</i>	<i>TYPE OF CASE &amp; NO.WITH TITLE OF CASE</i>	<i>NAME OF PETITIONER'S ADVOCATE'S</i>	<i>NEME OF RESPONDEN'T ADVOCATE'S</i>
1	Dr.Gopal Raj Kalla , Advocate	S.B.CivilRestroration ApplicationNo.89/ 2011 In S.B.Civil First AppealNo.474/ 2009,Smt.Hajjin JetunV/sGend Mohd.& Ors.	Mr.M.A.Siddique	Dr.Nupur Bhati & R.S.Shekhawat

**CAUSE LIST 27.07.2016**

<i>S.NO</i>	<i>NAME OF MEDIATOR'S</i>	<i>TYPE OF CASE &amp; NO.WITH TITLE OF CASE</i>	<i>NAME OF PETITIONER'S ADVOCATE'S</i>	<i>NEME OF RESPONDEN'T ADVOCATE'S</i>
1	Shri Sanjeev Johari , Advocate	S.B.Criminal Misc Pet.No.906/2016, Prem Chand Prajapat V/s State Of Raj & Anr	Mr.Ramesh Purohit	Mr.Rajendra Charan

  
उपसचिव

राज.राज्य विधिक सेवा प्राधिकरण ,  
जोधपुर

**“ Help The Neady -- Timely Help May Create History ”**